भारतीय खाद्य सुरक्षा और मानक प्राधिकरण (खाद्य सुरक्षा और मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण) (एचआर डिवीजन)

एफडीए भवन, कोटला रोड, नई दिल्ली-110002

अप्रैल, 2022

To

Director, Animal Husbandry and Veterinary Services, Veterinary Hospital Campus, No. 571, Anna Salai, Nandanam, Chennai - 35.

Subject: Forwarding of Annual Immovable Property Return (IPR) for the year 2021 (as on 31.12.2021)-reg.

Sir,

Please find enclosed herewith a statement of Immovable Property Return (IPR) (in original) for the year 2021 (as on 31.12.2021) in respect of Dr. K Abirami, Assistant Director, working in Food Safety and Standards Authority of India on "deputation on Foreign Service terms" basis for further necessary action at your end.

भवदीय

(कीर्ति राज)

सहायक निदेशक (एचआर)

Encl. As above

Copy to:

- Dr. K Abirami, Assistant Director, Food Safety and Standards Authority of India, FDA Bhavan, Kotla Road, New Delhi-110 002.
- Personal file of officer concerned/ Guard file.

STATEMENT OF IMMOVABLE PROPERTY RETURN FOR THE YEAR 2021(AS ON 31.12.2021)

1.	Name of Officer (in full) Or. K. ABIAMI	Present post held(with date) _	ACCIONANT BISOCHOS
	Com an house of	Pawil 4. Present Pay	Level 10
5.	Date of Appointment	6. Date of Birth Od. O	1 1147

Name of District, Sub- Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property Housing, Lands and Other Buildings	Cost of construction /Acquirement (and year when purchased) including of land in case of house and year when purchased.		If not in own name, state in whose name held & his/her relationship to the Govt. Servant	mortgage, inheritance, gift or otherwise with date of acquisition &	Annual Income from property	Remarks
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
Rasakka palayam (vill) Pollachi (SK) (Oimbatore CDC) Tamil Nadn		15. 9.2014	3,00,000/-		MACKASP	_	1

Signature

Name

Designation

Dr. K. ABIRAMI ASSISTANT DISECTOR OFECANICAL 27.04.2022

Date

Note

- In case where is not possible to assess the value accurately, the approximate value in relation to present conditions may be indicated.
- Includes short term leases also.
- 2) 3) 4) The wording 'No change' or 'No addition' or 'as in previous year' may be avoided and all details filed up.
- All columns should be filled duly typed neatly.
- To be submitted in triplicate.